

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CRIMINAL APPEAL NO(s). 570 OF 2003

GOVINDARAJU

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 21/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE MR. JUSTICE R.M. LODHA
[VACATION BENCH]

For Appellant(s) Mr. Naresh Kaushik, Adv.
Mr. Rupesh Kaushik, Adv.
Ms. Lalitha Kaushik, Adv.

For Respondent(s) Mr. Anil Kr. Mishra, Adv.
Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. Naresh Kaushik, learned counsel for the appellant started his submissions at 11.30 a.m. and concluded at 2.25 p.m. Thereafter, Mr. Anil Kr. Mishra, learned counsel for the respondent made his submissions for about five minutes.

Hearing concluded.

Judgment reserved.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master